

REGISTERED/ ~~0000~~

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No. 311 to 315/86(T)
(W.P. Nos 20056 to 20060/80)

Dated the 17 OCT, 1986

To

Shri K. Keshava Bhat and 4 Others

... Applicants.

(Shri C.B.Nandeeswar, Advocate)

Versus

1. The Chairman, New Mangalore Port Trust, Panambur, Mangalore Taluk, Dakshina Kannada District.
2. Union of India, by Secretary to Govt. of India, Ministry of Shipping & Transport, Transport Bhavan, Parliament Street, New Delhi-110001. ... Respondents (Shri M.S.Padmarajaiah, Senior C.G.S. Counsel)

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 311 to 315/86(T)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 1.9.1986.

Shri S. Padmarajaiah (Adv.)
(N. RAMAMURTHY)

SECTION OFFICER
(Judicial)

Encl: As above.

Copy to:-

Shri K. Keshava Bhat and 4 Others
C/O C.B.Nandeeswar, 26, III Main Road,
Hanumanthanagar, Bangalore-560019.

Advocate for
Applicants.

Shri M.S.Padmarajaiah, Senior Central Govt.
Standing Counsel, High Court of Karnataka
Building, Bangalore-1.

Advocate for
Respondents.

94/10/186
Shri B. M. Krishna Bhat, (Advocate for Applicant)
1st Main Road, Sampangirama Nager,
Bangalore - 560027.

*Recd
28/10/86*

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

A.Nos. 311 to 315 of 1986 (T).

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
1.9.1986		<p>It is brought to our notice that by Shri M.S. Padmarajaiah, counsel for the respondents, that no notification has, as yet, been issued by the Central Government empowering this Tribunal to entertain matters relating to the New Mangalore Port Trust, and we are, therefore, not competent to hear this matter. In view of this, we direct the Registrar of this Bench to take steps for transferring back these applications to the High Court of Karnataka.</p> <p><i>Rego</i> <i>Ch. Ramakrishna Rao</i> (L.H.A. REGO) (CH. RAMAKRISHNA RAO) MEMBER (AM) MEMBER (JM) 1.9.1986. 1.9.1986. dns.</p> <p><i>True copy</i></p> <p><i>R. Thy 17/6/86</i> SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>